

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7384/2024

PRATIBHA JHA

APPELLANT(S)

VERSUS

ASHOK JHA

RESPONDENT(S)

IA No. 93814/2024 - APPLICATION FOR PERMISSION
IA No. 246300/2023 - APPLICATION FOR TAGGING/DETAGGING
IA No. 225089/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 259641/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 180981/2025 - EARLY HEARING APPLICATION
IA No. 221184/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 48196/2024 - EXEMPTION FROM FILING O.T.
IA No. 221185/2023 - EXEMPTION FROM FILING O.T.
IA No. 229505/2023 - EXEMPTION FROM FILING O.T.
IA No. 187927/2024 - EXEMPTION FROM FILING O.T.
IA No. 221187/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 221186/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 48195/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 187926/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 236271/2023 - SEEKING LEAVE TO FILE WRITTEN ARGUMENTS

Date : 03-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASANNA B. VARALE

MS. VANSHAJA SHUKLA, ADVOCATE (AMICUS CURIAE)

For Appellant(s) : Ms. Vanshaja Shukla, AOR
Petitioner-in-person

For Respondent(s) :

Mr. Rahul Kaushik, Sr. Adv.
Mr. Ashish Pandey, Adv.
Mr. Shubham Saxena, Adv.
Mr. Pushkar Dwivedi, Adv.
Ms. Mili Tomar, Adv.
Mr. Vishwa Pal Singh, AOR

Upon hearing the counsel the Court made the following
O R D E R

1. On our request, Ms. Vanshaja Shukla had agreed to assist us as *amicus curiae* (pro bono). Considering the order dated 05.04.2024, we relieve her from the duty as *amicus curiae* to represent the petitioner.
2. The petitioner, along with her daughter, has joined through video conferencing. She has also been apprised of her right of being represented through:
 - a) a counsel of her own choice; or
 - b) a legal aid counsel.
3. We direct the petitioner to remain present before this Court on the next date of listing.
4. List on 17.12.2025.
5. Registry to communicate this order to all concerned forthwith.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)